## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 2737

TO BE ANSWERED ON THE 14<sup>th</sup> DECEMBER, 2021/AGRAHAYANA 23,1943 (SAKA)

POLITICAL SOLUTION TO GORKHAS IN WEST BENGAL

2737. SHRI GAURAV GOGOI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government can provide the status of Permanent Political Solution related to Gorkhas in West Bengal, if so, the details thereof;
- (b) whether the Government can provide the details of the tripartite talks held so far, if not, the reasons therefor;
- (c) the major claims and demands of the parties involved and the major decisions arrived at;
- (d) whether the Government has set a deadline for concluding the tripartite talks and implementing a mutually-agreed upon permanent political solution; and
- (e) if so, the details thereof?

**ANSWER** 

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (e): The all-round development of Gorkhas including those living in West Bengal is one of the top priorities of the Government. In a meeting with the representatives of Gorkhas on 12.10.2021, it was mentioned that the aspirations of the people would be met within the Constitutional framework and in consultation with the Government of West Bengal.

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